

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-36/2020

ROSALINA DE SOUZA

.... Petitioner.*Versus*GOA COASTAL ZONE
MANGEMENT AUTHORITY &
OTHERS.**.... Respondents**

Mr. Nigel Da Costa Frias, Advocate for the Petitioner.

Mr. Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- Nutan D. Sardessai, J.**Date:- 19th June, 2020.**

P.C.:

Issue notice to the respondents, returnable on 30.06.2020.

2. Shri Pravin Faldessai, learned Additional Government Advocate waives service on behalf of the respondents.

Nutan D. Sardessai, J.

msr.